

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Civil Revision No. 3 of 2021

Smt. Sharda Devi & Ors. Petitioners
Versus
Yashpal Chawla & Ors. Opposite Parties

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioners : Mr. Vibhor Mayank, Advocate
For the Opposite Parties : Mr. Gaurav Abhishek, Advocate

06/10.09.2021 The present civil revision is taken up today through Video conferencing.

It appears that counter affidavit has been filed on behalf of the opposite parties.

Hence, put up this case under appropriate heading on 22.10.2021.

Till then, the interim order dated 07.06.2021 shall continue.

(Rajesh Shankar, J.)

Manish